

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1400
TO BE ANSWERED ON THE 26TH JULY, 2016

INSURANCE SCHEME

1400. SHRI SADASHIV LOKHANDE:
SHRI RANJIT SINGH BRAHMPURA:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has formulated any insurance scheme through the Oriental Insurance Company Limited and the National Insurance Company Limited for farmers in the country including Maharashtra and if so, the details thereof;
- (b) the details of the steps taken by the Government to formulate farmers friendly effective Crop insurance Premium for farmers across the nation;
- (c) the total number of farmers who have got their crops insured during the last financial year under the existing Crop Insurance Schemes, along with the premium paid by the farmers and the claims sanctioned by the Insurance companies and paid to the farmers on account of damage to their crops, State-wise;
- (d) whether the Government is planning to change the National Agricultural Insurance Scheme-1999 and if so, the salient features of the new scheme and its effectiveness so far; and
- (e) whether the Government is providing subsidy to the farmers for paying insurance premium and if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a) to (e): Government has recently reviewed the existing crop insurance schemes in consultation with various stakeholders including States, farmer organisations, insurance companies etc. and introduced more farmer friendly Pradhan Mantri Fasal Bima Yojana (PMFBY) from Kharif 2016 season in place of National Agricultural Insurance Scheme (NAIS) and Modified National Agricultural Insurance Scheme (MNAIS).

The Weather Based Crop Insurance Scheme (WBCIS) has also been restricted by making the premium of the farmers, selection of insurance company and administrative & operational structure at par with PMFBY.

In addition, a Unified Package Insurance Scheme (UPIS) has also been approved for implementation on pilot basis from Kharif 2016 season to cover the other assets/activities like machinery, life, accident, house and student-safety for farmers alongwith their notified crops under PMFBY/WBCIS.

The PMFBY, WBCIS and UPIS are being implemented through empanelled public sector (including Oriental Insurance Company Ltd. and National Insurance Company and Ltd.) and private sector general insurance companies. Farmer's share in premium for food & oilseeds crops has been fixed at maximum 2% and 1.5% of sum insured for food & oilseed crops for Kharif and Rabi seasons respectively. In case of annual commercial/horticultural crops maximum premium is 5%. The remaining part of the actuarial premium would be shared by the Central and State Governments as subsidy in premium on 50:50 basis. Salient features of the scheme are at Annexure-I.

State-wise details of farmers insured, premium paid by the farmers and the claims paid by insurance companies under WBCIS and erstwhile NAIS & MNAIS during last Kharif 2015 and Kharif 2015-16 seasons are given in **Annexure-II**.

Salient Features of PMFBY

- i) Provide comprehensive insurance coverage against crop loss on account of non-preventable natural risks, thus helping in stabilising the income of the farmers and encourage them for adoption of innovative practices.
- ii) Increase the risk coverage of Crop cycle – pre-sowing to post-harvest losses.
- iii) Area approach for settlement of claims for widespread damage. Notified Insurance unit has been reduced to Taluqa/Village Panchayat for major crops
- iv) Uniform maximum premium of only 2%, 1.5% and 5% to be paid by farmers for all Kharif crops, Rabi Crops and Commercial/ horticultural crops respectively.
- v) The difference between premium and the rate of Insurance charges payable by farmers shall be provided as subsidy and shared equally by the Centre and State.
- vi) Uniform seasonality discipline & Sum Insured for both loanee & non-loanee farmers
- vii) Removal of the provision of capping on premium and reduction of sum insured to facilitate farmers to get claim against full sum insured without any reduction.
- viii) Inundation has been incorporated as a localized calamity in addition to hailstorm and landslide for individual farm level assessment.
- ix) Provision of individual farm level assessment for Post harvest losses against the cyclonic & unseasonal rains for the crops kept in the field for drying upto a period of 14 days, throughout the country.
- x) Provision of claims upto 25% of sum insured for prevented sowing.
- xi) “On-Account payment” upto 25% of sum insured for mid season adversity, if the crop damage is reported more than 50% in the insurance unit. Remaining claims based on Crop Cutting Experiments (CCEs) data.
- xii) For more effective implementation, a cluster approach will be adopted under which a group of districts with variable risk profile will be allotted to an insurance company through bidding for a longer duration upto 3 years.
- xiii) Use of Remote Sensing Technology, Smartphones & Drones for quick estimation of crop losses to ensure early settlement of claims.
- xiv) Crop Insurance Portal has been launched. This will be used extensively for ensuring better administration, co-ordination, transparency and dissemination of information.
- xv) Focused attention on increasing awareness about the schemes among all stakeholders and appropriate provisioning of resources for the same.

- xvi) The claim amount will be credited electronically to the individual farmer's Bank Account
- xvii) Adequate publicity in all the villages of the notified districts/ areas
- xviii) Premium rates under Weather Based Crop Insurance Scheme (WBCIS) have also been reduced and brought at par with new scheme. Further, capping on Actuarial premium and reduction in sum insured has been removed in this scheme also.
- xix) In addition, a Unified Package Insurance Scheme (UPIS) has also been approved for implementation on pilot basis in 45 districts of the country from Kharif 2016 season to cover the other assets/activities like machinery, life, accident, house and student-safety for farmers alongwith their notified crops (under PMFBY/ Weather Based Crop Insurance Scheme - WBCIS)

Annexure II

ANEXURE - II																		
WBCIS Kharif 2015 and Rabi 2015-16 BUSINESS STATISTICS																		
State	No. of Farmers Insured			Gross Premium			Premium Subsidy			Farmers' Premium			Total Claims			No. of Farmers Benefitted		
	Kharif 2015	Rabi 2015-16	Total	Kharif 2015	Rabi 2015-16	Total	Kharif 2015	Rabi 2015-16	Total	Kharif 2015	Rabi 2015-16	Total	Kharif 2015	Rabi 2015-16	Total	Kharif 2015	Rabi 2015-16	Total
Andaman & Nicobar	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Andhra Pradesh	727163	3427	730590	32470.47	389.06	32859.52	16235.24	194.45	16429.69	16235.23	194.61	16429.84	13850.62	0.00	13850.62	270559	0	270559
Assam	29179	13839	43018	1076.17	522.48	1598.65	538.09	261.24	799.33	538.08	261.24	799.32	522.36	7.71	530.06	21773	564	22337
Bihar	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Chattisgarh	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Goa	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Gujarat	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Haryana	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Himachal Pradesh	12424	101617	114041	218.31	3596.36	3814.66	109.06	1657.34	1766.40	109.25	1939.02	2048.27	218.90	133.32	352.22	9950	0	9950
Jammu & Kashmir	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Jharkhand	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Karnataka	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Kerala	15588	18391	33979	371.63	374.36	745.99	254.48	250.13	504.61	117.15	124.23	241.38	622.11	0.00	622.11	13057	0	13057
Madhya Pradesh	79128	170237	249365	2922.90	7670.89	10593.80	1461.45	3835.45	5296.90	1461.45	3835.45	5296.90	2636.58	3.38	2639.96	69851	0	69851
Maharashtra	688890	151027	839917	13733.01	21074.05	34807.06	6746.49	14104.82	20851.31	6986.53	6969.23	13955.75	27707.12	6683.26	34390.38	664110	58075	722185
Manipur	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Meghalaya	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Mizoram	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Orissa	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Puducherry	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Punjab	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Rajasthan	3366458	2749747	6116205	29899.41	28841.14	58740.55	16000.98	11639.42	27640.40	13898.43	17201.72	31100.15	56938.39	32090.64	89029.04	3330182	640260	3970442
Sikkim	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Tamil Nadu	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Telangana	95597	1552	97149	3090.30	147.47	3237.77	1545.15	73.74	1618.89	1545.15	73.74	1618.89	0.00	0.00	0.00	0	0	0
Tripura	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Uttar Pradesh	336899	404611	741510	13853.20	10532.67	24385.88	10494.08	7582.26	18076.34	3359.13	2950.41	6309.53	21345.95	5754.38	27100.33	335301	75616	410917
Uttarakhand	36960	12400	49360	904.00	529.03	1433.02	356.96	237.73	594.69	547.03	291.30	838.33	444.49	0.00	444.49	16510	0	16510
West Bengal	13859	921	14780	157.15	11.49	168.64	65.30	4.75	70.05	91.85	6.74	98.59	0.00	0.00	0.00	0	0	0
Grand Total	5402145	3627769	9029914	98696.54	73689.01	172385.55	53807.27	39841.32	93648.59	44889.27	33847.68	78736.95	124286.51	44672.69	168959.21	4731293	774515	5505808

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NAIS Kharif 2015 and Rabi 2015-16 BUSINESS STATISTICS

amount in

State	No. of Farmers Insured			Gross Premium			Premium Subsidy			Farmers' Premium			Total Claims*			No. of Farmers Benefitted		
	Kharif 2015	Rabi 2015-16	Total	Kharif 2015	Rabi 2015-16	Total	Kharif 2015	Rabi 2015-16	Total	Kharif 2015	Rabi 2015-16	Total	Kharif 2015	Rabi 2015-16	Total	Kharif 2015	Rabi 2015-16	Total
Andaman & Nicobar	564	491	1055	16.99	3.10	20.08	16.99	3.10	20.08	0.00	0.00	0.00	1.19	0.00	1.19	184	0	184
Andhra Pradesh	436216	178144	614360	8753.83	2188.00	10941.83	688.09	147.71	835.80	8065.74	2040.29	10106.03	0.00	0.00	0.00	0	0	0
Assam	2312	0	2312	24.53	0.00	24.53	2.40	0.00	2.40	22.12	0.00	22.12	1.64	0.00	1.64	34	0	34
Bihar	1655219	1433676	3088895	14588.32	9196.41	23784.73	1145.59	619.83	1765.42	13442.72	8576.58	22019.30	60759.53	0.00	60759.53	0	0	0
Chattisgarh	1203919	79257	1283176	7751.86	454.24	8206.09	835.85	36.09	871.93	6916.01	418.15	7334.16	67761.92	0.00	67761.92	633215	0	633215
Goa	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Gujrat	502160	2010	504170	20456.86	25.41	20482.27	6413.80	0.92	6414.72	14043.06	24.50	14067.56	179538.11	0.00	179538.11	361985	0	361985
Haryana	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Himachal Pradesh	16398	9728	26126	189.18	67.17	256.35	94.09	33.21	127.30	95.09	33.96	129.05	161.80	0.00	161.80	2611	0	2611
Jammu & Kashmir	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Jharkhand	536093	53700	589793	2135.14	241.79	2376.92	201.02	23.17	224.19	1934.12	218.62	2152.73	22329.88	0.00	22329.88	390563	0	390563
Karnataka	872124	325856	1197980	8067.03	1378.86	9445.89	1186.82	76.84	1263.66	6880.21	1302.01	8182.23	69280.22	0.00	69280.22	625585	0	625585
Kerala	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Madhya Pradesh	2880408	1795927	4676335	38734.89	9945.78	48680.67	1015.30	200.52	1215.82	37719.60	9745.25	47464.85	441689.09	0.00	441689.09	2046836	0	2046836
Maharashtra	8249591	3426033	11675624	40572.89	6237.67	46810.56	9102.63	548.51	9651.14	31470.26	5689.16	37159.42	420505.49	0.00	420505.49	7150350	0	7150350
Manipur	7514	0	7514	112.65	0.00	112.65	4.14	0.00	4.14	108.51	0.00	108.51	269.70	0.00	269.70	7514	0	7514
Meghalaya	466	663	1129	4.89	6.63	11.53	0.49	0.64	1.13	4.40	5.99	10.39	0.00	0.00	0.00	0	0	0
Mizoram	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Orissa	2152544	106330	2258874	18081.53	970.78	19052.31	1478.55	73.19	1551.74	16602.98	897.59	17500.57	0.00	0.00	0.00	0	0	0
Puduchery	406	1274	1680	4.27	13.64	17.91	4.27	13.64	17.91	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Punjab	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Rajasthan	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Sikkim	0	143	143	0.00	3.06	3.06	0.00	0.30	0.30	0.00	2.76	2.76	0.00	0.00	0.00	0	0	0
Tamil Nadu	137661	937074	1074735	4075.47	8708.55	12779.02	2037.46	4399.68	6437.14	2038.01	4303.86	6341.87	507.07	0.00	507.07	7438	0	7438
Telengana	803094	164534	967628	13183.24	2260.41	15443.66	1101.69	163.03	1264.73	12081.55	2097.38	14178.93	0.00	0.00	0.00	0	0	0
Tripura	905	500	1405	4.81	2.73	7.54	0.48	0.27	0.75	4.33	2.46	6.78	0.00	0.00	0.00	0	0	0
Uttar Pradesh	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
Uttarakhand	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0
West Bengal	1010875	979818	1990693	4113.64	25015.62	29129.26	4113.64	15879.31	19992.95	0.00	9136.31	9136.31	11967.14	0.00	11967.14	227347	0	227347
Grand Total	20468469	9495158	29963627	180872.02	66714.83	247586.85	29443.29	22219.97	51663.27	151428.72	44494.86	195923.59	1274772.77	0.00	1274772.77	11453662	0	11453662

*Claims for Rabi 2015-16 not reported.

ANNEXURE - II																				
MNAIS Kharif 2015 and Rabi 2015-16 BUSINESS STATISTICS																				
State	No. of Farmers Insured			Gross Premium			Premium Subsidy			Farmers' Premium			Total Claims			No. of Farmers Benefitted				
	Kharif 2015	Rabi 2015-16	Total	Kharif 2015	Rabi 2015-16	Total	Kharif 2015	Rabi 2015-16	Total	Kharif 2015	Rabi 2015-16	Total	Kharif 2015	Rabi 2015-16	Total	Kharif 2015	Rabi 2015-16	Total		
Andaman & Nicobar	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Andhra Pradesh	355827	0	355827	20437.52	0.00	20437.52	12465.58	0.00	12465.58	7971.94	0.00	7971.94	6195.16	0.00	6195.16	50766	0	50766		
Assam	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Bihar	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Chhattisgarh	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Goa	136	0	136	1.29	0.00	1.29	0.25	0.00	0.25	1.04	0.00	1.04	0.00	0.00	0.00	0	0	0		
Gujrat	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Haryana	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Himachal Pradesh	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Jammu & Kashmir	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Jharkhand	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Karnataka	0	424	424	0.00	28.37	28.37	0.00	16.62	16.62	0.00	11.75	11.75	0.00	0.00	0.00	0	0	0		
Kerala	10881	16652	27533	293.96	423.83	717.79	158.66	251.62	410.28	135.29	172.21	307.51	37.55	0.00	37.55	398	0	398		
Madhya Pradesh	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Maharashtra	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Manipur	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Meghalaya	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Mizoram	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Orissa	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Puduchery	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Punjab	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Rajasthan	3043365	1803821	4847186	26149.69	20088.49	46238.17	16366.06	10846.08	27212.14	9783.62	9242.41	19026.03	63605.76	0.00	63605.76	1804667	0	1804667		
Sikkim	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Tamil Nadu	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Telangana	0	210391	210391	0.00	4342.16	4342.16	0.00	1416.08	1416.08	0.00	2926.08	2926.08	0.00	0.00	0.00	0	0	0		
Tripura	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Uttar Pradesh	1351760	1612816	2964576	33962.00	35157.06	69119.06	18446.67	16053.70	34500.36	15515.33	19103.37	34616.70	32632.26	510.21	33142.48	489378	8484	497862		
Uttarakhand	48939	53439	102378	228.67	314.45	543.13	0.00	41.49	41.49	228.67	272.96	501.64	52.92	0.00	52.92	3679	0	3679		
West Bengal	0	0	0	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0	0	0		
Grand Total	4810908	3697543	8508451	81073.13	60354.36	141427.49	47437.23	28625.58	76062.81	33635.90	31728.78	65364.68	102523.67	510.21	103033.88	2348888	8484	2357372		

*Claims for Kharif 2015 reported only from few states

*Claims for Rabi 2015-16 reported only from few states
